

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/5722/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
Principal Judge,
Family Court, Barpeta.

Dated Guwahati, the ²³ June, 2023.

Sub:- **Withdrawal of Casual leave.**

Ref:- FCB/15/Admin/2023/504 Dated 22.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted withdrawal of **casual leave on 23.06.2023**, as prayed for.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/5723/A, dated , 23-06-2023
Copy to:

- ✓1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)